

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(CAA)-147(PB)/2017**

**IN THE MATTER OF:**

Berkeley Design Automation India Pvt. Ltd.	....	Applicant/petitioner
And		
Mentor Graphics(India) Pvt. Ltd.	....	Respondent

**Order under Section 230-232 of the Companies Act, 2016**

**Order delivered on 26.07.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner : Mr. Rajiv Kumar Aggarwal, Advocate

For the Respondent :

**ORDER**

Order reserved.

- Sd -  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

- Sd -  
**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

26.07.2017  
V. Sethi